

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 89 OF 2018 & IA NO. 843 OF 2017

AND

APPEAL NO. 94 OF 2018 & IA NOS. 984 & 985 OF 2017

Dated: 14th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Azure Photovoltaic Pvt. Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Corporation
Ltd & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

APPEAL NO. 94 OF 2018 & IA NOS. 984 & 985 OF 2017

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Company Ltd &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

We have heard learned counsel for the appellant and learned counsel for Respondent No.1. Learned counsel for respondent No.1 seeks some more time to take instructions in the matters.

List these matters for reporting compliance on **24.05.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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